POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SERVOTECH ENGINEERING INDUSTRIES LIMITED

(CIN:L28933MH1994PLC081857)

Registered Office: 203, Chartered House, Dr. C H Street, Dhobi Talav, Near Marine Lines, Mumbai-400 002.
Tel No.: +91 22 2208 6368, **Fax No.:** +91 22 2206 7131, **E-Mail:** info@servotech-india.com
Website: www.servotechengineering.in

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited **('Manager to the Offer')** on behalf of the Acquirer and the PACs in connection with the Open Offer made by the Acquirer and the PACs, to acquire 13,34,200 fully paid-up equity shares of face value of ₹10 each of the Target Company **('Equity Shares')**, representing 26% of the Share Capital and 32.98% of the Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on May 08, 2015 (Friday) in the following news papers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition

1) Name of the Target Company : Servotech Engineering Industries Limited
2) Name of the Acquirer and the PACs :
   a) Mr. Radheshyam Lahoti ('Acquirer'),
   b) Lahoti Exports Private Limited ('LEPL'/'PAC 1'),
   c) Quality Products Marketing Private Limited ('QPMPL'/'PAC 2'),
   d) Mr. Ramawtar Lahoti ('PAC 3') and,
   e) Focus Investment & Traders Private Limited ('PAC 4')
3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
4) Name of the Registrar to the Offer : System Support Services
5) Offer Details
   a. Date of Opening of the Offer : August 04, 2015 (Tuesday)
   b. Date of Closure of the Offer : August 17, 2015 (Monday)
6) Date of Completion of Payment of Consideration and communication of Rejection / Acceptance : September 01, 2015 (Tuesday)
7) **Details of Acquisition:**

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹5.47 per Equity Share as per SEBI's Order + ₹1.48 being the interest to the Shareholders as on September 26, 2012, aggregating to ₹6.95 per Equity Share		₹5.47 per Equity Share as per SEBI's Order + ₹1.48 being the interest to the Shareholders as on September 26, 2012 aggregating to ₹6.95 per Equity Share	
7.2.	Aggregate number ofshares tendered	13,34,200*		2,83,354	
7.3.	Aggregate number ofshares accepted	13,34,200*		2,81,854	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share + Interest per Share)	₹92,72,690#		₹17,17,121.38	
7.5.	Shareholding of the Acquirer(s) before Public Announcement (No. & % of Voting Capital)				
	• Acquirer	2,35,108 (5.81%)		2,35,108 (5.81%)	
	• PAC 1	3,65,600 (9.04%)		3,65,600 (9.04%)	
	• PAC 2	2,92,800 (7.24%)		2,92,800 (7.24%)	
	• PAC 3	60,100 (1.49%)		60,100 (1.49%)	
	• PAC 4	1,15,300 (2.85%)		1,15,300 (2.85%)	
7.6.	Shares Acquired by way of Open Offer				
	• Number	13,34,200*		2,81,854	
	• % of Voting Capital	32.98%*		6.97%	
7.7.	Shares acquired after Detailed Public Statement				
	• Number	Nil		Nil	
	• Price of the shares acquired	Not Applicable		Not Applicable	
7.8.	Post Offer Shareholding:	**No**	**% of Voting Capital**	**No**	**% of Voting Capital**
	• Acquirer • PAC 1 • PAC 2 • PAC 3	22,87,808*	56.55%*	12,35,462	30.54%
	• PAC 4	Refer Note 1	Refer Note 1	Refer Note 1	Refer Note 1
7.9.	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	29,76,709	17,57,809	29,76,709	28,10,155
	• % of Voting Capital	73.58%	43.45%	73.58%	69.46%

** Assuming full acceptance in the Offer.*

 # Assuming all the Shareholders, who have surrendered their holdings in the Open Offer, were the Shareholders as on September 26, 2012.

Note 1:- The Shareholding included under Public Category.

8) The Acquirer and the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantia lAcquisition of Sharesand Takeovers), 2011.
9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated July 25, 2015.

Issued by Manager to the Offer for and on behalf of the Acquirer and the PACs:

MARK

Mark Corporate Advisors Private Limited
CIN:U67190MH2008PTC181996
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai- 400 057
Tel. No.: +91 22 2612 3207
Fax No.: +91 22 2612 3208
Contact Person: Mr. Manish Gaur
Email: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

Place : Mumbai
Date : September 03, 2015